

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3558
ANSWERED ON 10.08.2023

GENERATION OF WIND AND SOLAR ENERGY

3558. SHRI GNANATHIRAVIAM S

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of energy generated using wind and solar sources, at present;
- (b) the number of projects under construction in these two fields;
- (c) the estimates of solar energy purchased by companies for captive consumption;
- (d) the details of the Government's projects to promote the generation of wind and solar energy; and
- (e) the energy likely to be generated by wind and solar stations during this year?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) As on 30th June, 2023, wind power capacity of 43773 MW and solar power capacity of 70096 MW have been commissioned in the country, including captive consumption. Further, wind power capacity of 14,346 MW and solar power capacity of 55,902 MW are under construction stage. During the FY 2022-23, the quantum of electricity generated from wind and solar energy in the country was 71814 million units and 102014 million units respectively.

(d) Government has taken several steps to promote renewable energy, including wind and solar energy in the country. These, *inter alia*, include;

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025 and graded ISTS charges thereafter,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,

- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022,
- Notification of “The Electricity (Late Payment Surcharge and related matters) Rules 2022.
- Notification of Electricity Amendment Rules 2022 with provision of Uniform Renewable Energy Tariff for Central Pool.
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- Bidding trajectory for renewable energy projects through Renewable Energy Implementing Agencies have been issued.

(e) The electricity generation from wind and solar power projects are estimated to be 76641 million Units and 108024 million units respectively during the FY 2023-24.
